

F.NO. 01(03)/ROSTER/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.01.2019

ORDER NO. 13 OF 2019

Hon'ble President is pleased to modify the roster order No. **273 of 2018 for CESTAT, Delhi** constituting Division Benches to hear the following part-heard matters/ROM applications:-

- 1. On 25/01/2019 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar will hear the following ROM application (after the hearing of the matter in Sl. No. 4 ~~XXXX~~ notified vide roster order no. 12 of 2019):-
E/ROM/50912/2018 in appeal no. E/598/2012
- 2. On 25/01/2019 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) will hear the following matters after the hearing of the matter in Sl. No. 1 above:-
E/51925 & 51927/2017 (SM)
ST/51213-51214/2018 (SM)
- 3. On 25/01/2019 at 02.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application (after the hearing of the matter in Sl. No. 5 notified vide roster order no. 12 of 2019):-
E/ROM/51275/2018 in appeal no. E/50265/2016

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


17/01/19
Dy. Registrar